

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005023/2020	DIPU@DIPAK KUMAR LENKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DELANGA /22 /2020 J.M.F.C.,PIPILI(Puri) GR/0000055/2020
2	BLAPL/0005024/2020	SIDHANT KALET VS STATE OF ODISHA	BIJAYA KUMAR RAGDA VS	BURLA /215 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000376/2020
3	BLAPL/0005025/2020	KISHAN @ KUMUDA BHUTIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /804 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001290/2020
4	BLAPL/0005026/2020	SIDHANT KALET VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /215 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000376/2020
5	BLAPL/0005027/2020	CHAKARA @ BABULI @ SUSANTA DALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /127 /2020 J.M.F.C.,JAJPUR ROAD(Jajapur *) CT/0000794/2020
6	BLAPL/0005028/2020	SHYAMURAM HEMBRAM VS STATE OF ODISHA	NIRANJAN LENKA VS	SULIAPADA /6 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000161/2020
7	BLAPL/0005029/2020	SANTOSH KHUNTIA @ SANTU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BALIMI /42 /2020 S.D.J.M.,HINDOL(Dhenkanal) GR/0000100/2020
8	BLAPL/0005030/2020	MANOJ KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /102 /2020 S.D.J.M.,BHADRAK(Bhadrak *) GR/0000113/2020
9	CMP/0000427/2020	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	J.RAY VS	// () //
10	CONTC/0002932/2020	M/S.DAVESMEN INDIA PVT LTD. VS CHAIRMAN CUM MANAGING DIRECTOR	ADV. VS	// () //
11	CRLA/0000423/2020	PRAVAT@PINKU SAHU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	JAIPATNA /73 /2020 () //

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12	CRLMP/0000772/2020	GIRISH CH.MAHAPATRA VS SUNITA MAHAPATRA	P.K.DAS VS	KHANDAPARA /73 /2019 JUDGE,FAMILY COURT,PHULBANI(Kandhamal) Crp/0000054/2019
13	FAO/0000617/2020	DIVISIONAL MANAGE, ORIENTAL INSURANCE CO. LTD. VS KUNA BEHERA	PRASANTA KUMAR MAHALI VS	// ()
14	MACA/0000530/2020	ORIENTAL INSURANCE CO. LTD. VS PRAVASHINI NAYAK	PRASANTA KUMAR MAHALI VS	// ()
15	MACA/0000531/2020	ORIENTAL INSURANCE CO. LTD. VS SULOCHANA ACHARYA	PRASANTA KUMAR MAHALI VS	// ()
16	WP(C)/0017547/2020	BISHNU PRIYA JENA VS STATE OF ODISHA.	R.ACHARY VS	// ()
17	WP(C)/0017548/2020	BHANUMATI SAHOO VS THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA	ASHOK PATTANAIAK VS	// ()
18	WP(C)/0017549/2020	M/S.RKD CMRGS JOINT VENTURE VS INDIAN PORT RAIL AND ROPEWAY CORPORATION LIMITED	GOURI MOHAN RATH VS	// ()
19	WP(C)/0017550/2020	PRAKASH MOHANTY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// ()
20	WP(C)/0017551/2020	UMAKANTA DAS VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// ()
21	WP(C)/0017552/2020	RAJENDRA KOCHIM VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// ()
22	WP(C)/0017553/2020	DIBYASINGHA TRIPATHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// ()
23	WP(C)/0017554/2020	SINGRAY MARANDI	ALOK KUMAR PANDA	//

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		VS	VS	()
		STATE OF ODISHA		//
24	WP(C)/0017555/2020	BHANUMATI SAHOO	ASHOK PATTANAIAK	//
		VS	VS	()
		THE PRINCIPAL SECERTARY, HEALTH AND FAMILY WELFARE DEPT.		//
25	WP(C)/0017556/2020	JAGANNATH NAIK	RABINDRA KUMAR PATNAIK	//
		VS	VS	()
		SECRETARY TO GOVT.OF ODISHA		//
26	WP(C)/0017557/2020	SURINDER SINGH CHHABRA	MANAS RANJAN DHAL	//
		VS	VS	()
		COLLECTOR, SUNDARGARH		//
27	WP(C)/0017558/2020	DR.GOPAL CHARAN NANDA	DEBASIS TRIPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
28	WP(C)/0017559/2020	M/S DAVESMEN INDIA PVT. LTD.	ANUPAM RATH	//
		VS	VS	()
		MAHANADI COAL FIELDS LTD.		//
29	WP(C)/0017560/2020	KAILASH CHANDRA PARIDA	NIRANJAN LENKA	//
		VS	VS	()
		CHAIRMAN ALL INDIA COUNCIL OF TECHNICAL EDUCATION		//
30	WP(C)/0017561/2020	BHAIRABA CHANDRA SATPATHY	A.C.BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
31	WPCRL/0000060/2020	MAMATA DAS	SURYAKANTA DASMOHAPATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
32	ABLAPL/0008437/2020	SANJU KU. MAHANTA AND OTHERS	Abhishek Dash	MURUDA /0102 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	ABLAPL/0008438/2020	ANAMA CHARAN SAHOO	GOKULANANDA PARIDA	KHURDA P.S. /207 /2020
		VS	VS	S.D.J.M.,KHURDA(Khordha *)
		STATE OF ODISHA		GR/0000717/2020
34	ABLAPL/0008439/2020	SUBHAKANTA DASH	ANANTA NARAYAN PATTANAYAK	//0
		VS	VS	()

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35	ABLAPL/0008440/2020	STATE OF ODISHA RUPAK @ KALIA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KANAS /109 /2020 S.D.J.M.,PURI(Puri) GR/0001853/2020
36	ABLAPL/0008441/2020	STATE OF ODISHA PRASANTA NANDA VS	ARIJEET MISHRA VS	KENDRAPARA /118 /2020 S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0000831/2020
37	ABLAPL/0008442/2020	STATE OF ODISHA NIRMAL KUMAR BARIK @ NIRMAL BARIK VS	SMRUTI RANJAN PATI VS	MAHILA P.S. BUXIBAZAR /44 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000686/2020
38	ABLAPL/0008443/2020	STATE OF ODISHA RANJIT PARIDA @ RANJIT KUMAR PARIDA VS	ALOK KUMAR PANDA VS	JATNI P.S. /205 /2020 JMFC, JATNI(Khordha *) GR/0000228/2020
39	ABLAPL/0008444/2020	STATE OF ODISHA BISWAPATI NAYAK VS	PARTHA SARATHI NAYAK VS	COLLIERY /241 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0001056/2020
40	ABLAPL/0008445/2020	STATE OF ODISHA ANIL KUMAR MALLICK VS	PARTHA SARATHI NAYAK VS	NAUGAON /103 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *) GR/0000673/2020
41	ABLAPL/0008446/2020	STATE OF ODISHA TRIBIKRAM RAMAKRUSHNA MOHAPATRA VS	DEBASIS TRIPATHY VS	KONARK /40 /2016 J.M.F.C.,KONARK(Puri) GR/0000381/2016
42	ABLAPL/0008447/2020	STATE OF ODISHA MD. NASIR VS	ARIJEET MISHRA VS	KEONJHAR SADAR /89 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000353/2020
43	ABLAPL/0008448/2020	STATE OF ODISHA RAMKRUSHNA MAITY VS	PARTHA SARATHI NAYAK VS	Dhamara Police Station /29 /2020 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000290/2020
44	ABLAPL/0008449/2020	STATE OF ODISHA SHANKARLAL KHANDELWAL VS	NIRANJAN LENKA VS	MAHILA PS SAMBALPUR /11 /2020 () //
45	ABLAPL/0008450/2020	STATE OF ODISHA SONU LENKA @ SANU VS STATE OF ODISHA	SANJEEB BEHARA VS	BADABAZAR /32 /2020 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000308/2020

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46	ABLAPL/0008451/2020	BATESWAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /218 /2020 J.M.F.C.,SALIPUR(Cuttack) GR/0000511/2020
47	ABLAPL/0008452/2020	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /218 /2020 J.M.F.C.,SALIPUR(Cuttack) GR/0000511/2020
48	ABLAPL/0008453/2020	RAJANIKANTA JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /394 /2020 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001184/2020

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MISC CASES FILED on :21/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	121/2020 CRLMP/772/2020	GIRISH CH.MAHAPATRA-MP	P.K.DAS
2	423/2020 CMP/427/2020	PRASANTA KUMAR MISHRA-MP	J.RAY
3	823/2020 MACA/530/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
4	824/2020 MACA/531/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
5	825/2020 MACA/194/2020	THE BRANCH MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	MOHAMMAD CHANDRA NAYAK
6	8265/2020 WP(C)/17549/2020	M/S.RKD CMRGS JOINT VENTURE-MP	SIDHARTH SHANKAR PADHY
7	8265/2020 WP(C)/17550/2020	PRAKASH MOHANTY-MP	JITENDRA KUMAR DIGAL
8	8266/2020 WP(C)/17551/2020	UMAKANTA DAS-MP	JITENDRA KUMAR DIGAL
9	8267/2020 WP(C)/17554/2020	SINGRAY MARANDI-MP	ALOK KUMAR PANDA
10	8268/2020 WP(C)/17556/2020	JAGANNATH NAIK-MP	RABINDRA KUMAR PATNAIK
11	8269/2020 WP(C)/16728/2020	JYOTSNA RANI MOHANTY-MP	SANGRAM MISHRA
12	8270/2020 WP(C)/17557/2020	SURINDER SINGH CHHABRA-MP	MANAS RANJAN DHAL
13	8271/2020 WP(C)/17558/2020	DR.GOPAL CHARAN NANDA-MP	DEBASIS TRIPATHY
14	8272/2020 WP(C)/17058/2020	RONIT BHUSAN PATNAIK-MP	ADITYA KUMAR PATANAİK
15	8273/2020 WP(C)/17559/2020	M/S DAVESMEN INDIA PVT. LTD.-MP	ANUPAM RATH
16	8274/2020 WP(C)/17414/2020	DEEPAK KUMAR BEHERA-MP	B.M.SARANGI